

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 156 OF 2017

Dated: 6th May, 2019

In the matter of :

Aravali Power Company Private Ltd.	...	Appellant(s)
Vs.		
Haryana Power Purchase Centre & Ors.	...	Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **08.08.2019**.

Court Master / PPS

tpd/kt